

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13249/2017

(Arising out of impugned final judgment and order dated 27-07-2015 in SA No. 482/2015 passed by the High Court Of Judicature At Allahabad)

SHOBH NATH DUBEY (DEAD) THR. LRS.

Petitioner(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

Date : 11-07-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. R. Basant, Sr. Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Nishant Sharma, Adv.
Ms. Shradha Narayan, Adv.
Mr. Rakesh K. Sharma, AOR

For Respondent(s) Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the petitioner, this matter is adjourned by one week.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)